

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FLOCARE LABS INDIA PRIVATE LIMITED**

1. Name of corporate person	FLOCARE LABS INDIA PRIVATE LIMITED
2. Date of incorporation of corporate person	March 13, 2018
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Karnataka under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72900KA2018FTC111057
5. Address of the registered office and principal office (if any) of corporate person	C-302, Oceanus Frescia Enclave, Bellandur, BENGALURU -560103 IN
6. Liquidation commencement date of corporate person	February 20, 2020
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman Regd address: 318, 19th Main, 41st Cross, 5th Block, HBR Layout, Bengaluru 560043 Office address and address for sending claims: 3rd Floor, #717, 17th Main, 4th T Block, Jayanagar, Bengaluru 560041 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	March 21, 2020

Notice is hereby given that FLOCARE LABS INDIA PRIVATE LIMITED has commenced voluntary liquidation on February 20, 2020.

The stakeholders of FLOCARE LABS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before March 21, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: February 21, 2020
Place: Bangalore

Vinod Sunder Raman
Liquidator of FLOCARE LABS INDIA PRIVATE LIMITED

